

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3603
ANSWERED ON:24.08.2011
LEAKAGE OF DUMET
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the examination of Delhi University Medical Entrance Test (DUMET), 2011 conducted by Central Board of Secondary Education (CBSE) was leaked;
- (b) if so, the details thereof;
- (c) whether the Delhi Medical Council has demanded cancellation of DUMET-2011 and also demanded a CBI enquiry into the incident;
- (d) if so, the details thereof;
- (e) whether about 70 to 80 students got seats through unfair means;
- (f) if so, the details thereof; and
- (g) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESHWARI)

(a) & (b): According to the information furnished by the University of Delhi, Delhi University Medical Entrance Test (DUMET), 2011 was conducted by the University itself. On the request of Delhi Police, the University has provided them with copies of original documents of certain candidates who appeared in this examination. The University has also set up an enquiry into the matter. As the outcome of the enquiry is awaited, it would be premature to say anything at this stage about leakage in DUMET, 2011.

(c) & (d): According to the information furnished by the University of Delhi, the Delhi Medical Association (not the Delhi Medical Council) has alleged leakage of DUMET question paper and requested for investigation into the matter.

(e) to (g): As the findings of the enquiry are not yet available, it is difficult to arrive at the number of candidates, if any, who got seats through unfair means. As the University of Delhi is a statutory autonomous body, governed by the Statutes and Ordinances framed under the Delhi University Act, 1922, the University is competent to take action as appropriate.